MR. DEPUTY SPEAKER : Order please. Shri Bhagat. Next item.

14.54 hrs.

BUSINESS ADVISORY COMMITTEE

THIRTY-SIXTH REPORT

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT)

I beg to move :

"That this House do agree with the Thirty-sixth Report of the Business Advisory Committee presented to the House on the 12th October, 1982."

MR. DEPUTY SPEAKER : The question is :

"That this House do agree with the Thirty-sixth Report of the Business advisory Committee presented to the House on the 12th October, 1982."

The motion was adopted.

13.53 hrs.

The Lok Sabha then adjourned for lunch till Fifty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Fifty Minutes past Fourteen of the clock.

[SHRI V.N. GADGIL *in the chair.*]

MATTERS UNDER RULE 377

(i) RATIONALISATION OF LICENECING POLICY FOR FIRE ARMS

श्री राम लाल राही (मिसरिख) : सभापति महोदय, भारत में ग्राजादी के बाद से बचाव ग्रौर सुरक्षा के नाम पर ग्राग्नेय ग्रस्त्रों के लाइसेंस दिये जाने में ग्रभिवृद्धि की जाती रही है। जिस गति से ग्राग्नेय ग्रस्त्रों का सरकार ने वितरण कराया है, उसी गति से ग्रपराधों की वृद्धि हुई है। ग्राग्नेय ग्रस्त्रों के वितरण पर प्रतिबन्ध लगाने ग्रथवा उन पर से नियंत्रण हटाने सम्बन्धी सुझाव ग्राते रहे हैं। पर सरकार इस संबंध में ग्रपनी नीति स्पष्ट नहीं कर सकी है। जिन हाथों तक ग्राग्नेय ग्रस्त्र पहुंच गये हैं, वह निहत्थे ग्रौर कमजोर लोगों को भयभीत किये हैं। .

इस संबंध में उत्तरप्रदेश सरकार की नीति साफ नहीं है। ऐसा लगभग सभी प्रान्तों में है। ग्राग्नेय ग्रस्त्र प्राप्त करने के लिए जनपदों में प्रतिदिन सैकड़ों लोग जिलाधिकारी को ग्रावेदन-पत्र दे रहे हैं। कोर्ट फीस से लेकर बचत पत्र तक खरीदवाये जाते हैं। यही नहीं, जांच ग्रधिकारी जांच रिपोर्ट लिख, उन्हें ग्राग्नेय ग्रस्त्र रखने का पात्र घोषित कर देते हैं, फिर भी बरसों ग्रावेदन-पत्र पड़े रहते हैं ग्रौर वर्ष के ग्रंतिम दिनों में रद्द कर दिये जाते हैं। हजारों रुपया बर्बाद करने वाले लोग ग्रन्त में निराश हो जाते हैं।

केन्द्रीय सरकार से मांग है कि वह ग्राग्नेय ग्रस्त्रों के लाइसेंस देने के बारे में कोई स्पष्ट नीति घोषित करे ग्रौर प्रान्तीय सरकारों को निर्देशित करे।

MR. CHAIRMAN : Only that portion will go on record which is approved by the Speaker. Only that text.

श्री रामलाल राही : मेरा व्यवस्था का प्रश्न है। मैंने नियम 377 के ग्रधीन जो वक्तव्य लिख कर चेयर को दिया, उसमें ऐसी कोई बात नहीं है, जो ग्राक्षेपात्मक हो।

MR. CHAIRMAN : I have got the text approved by the Speaker. Only that text will go on record and nothing else.

श्री रामलाल राही : इसमें कौन सी बात मैंने कही है, जो निकालने वाली है ? अगर नियम 377 के विपरीत कोई बात उसमें हो, तो निकाल दें । लेकिन अगर उसके विपरीत नहीं है, तो मैं आपसे प्रार्थना करना चाहूंगा कि जो शब्द मैंने हाउस में कहे हैं वे कार्यवाही में शामिल किये जाने चाहिए ।

MR. CHAIRMAN : They will not go on record. Whatever is approved by the Speaker, that alone will go on recorded nothing else.

(ii) EARLY COMPLETION OF HINDUSTAN FERTILIZER CORPORATION LTD. HALDIA UNIT, WEST BENGAL

SHRI SATYAGOPAL MISRA (Tamluk): The people of Haldia, the employees and workers of Hindustan Fertilieer Corporation Ltd. are demanding for the immediate commissioning of the H.E.C. Unit of Haldia.

The project has got immense importance in the agricultural industrial, financial and commercial sectors of the economy of our country. The construction of the Project started on Ist September, 1972. The target date for commissioning the project was then fixed on 10th October, 1977. The estimated cost was Rs. 8,802.85 lakhs. In July, 1982, the present estimated cost has gone up to the extent of Rs. 34,865.00 lakhs of which requirement of foreign exchange is oabout Rs. 4,296.06 lakhs.

The project is not yet ready for starting production. 53 MW of electricity is necessary for running the project. For this purpose the management took a long time for the installation of gas turbine. The construction of the proposed captive power plant (capacity—30MW) has not started yet.

We are importing a big quantity of fertilieer every year. But the commissioning of the H.F.C. unit of Haldia has been delayed by as many as five years. Even before the production started many portions and parts of the project were found defective. In the mean time, the management had changed the date of commissioning by no less than nine times.

The H.F.C. Employees and workers' Union, which is the only union in the project had several discussions with the management demanding immediate commissioning of the project. The employees of the project have made their best efforts for the commissioning of the project.

Now the situation has come to such a past that the people have started thinking that the project would never come up.

Under the circumstances, I would like to urge upon the Government to take all possible measures so that the H.F.C. unit of Haldia is commissioned immediately.

(iii) NEED TO START IMMEDIATELY SECOND CAPTIVE ELECTRLCAL UNIT OF BHILAI STEEL PLANT

श्री कृष्ण प्रताप सिंह (महाराजगंज): सभापति महोदय, मैं इस्पात और खान मंत्री का ध्यान भिलाई इस्पात संयंत्र के दूसरे कैप्टिव विद्युत संयंत्र के, जिसका हाल ही में उद्घाटन किया गया है, निर्धारित समय पर चालू न होने के समाचार की ओर आकर्षित करना चाहता हूं । 64 करोड़ की लागत के इस टर्बाइन का 25 अगस्त को इस्पात और खान मंत्री